

[*Translation*]**Increase in the Price of Pulses**

4781. SHRI RAJVEER SINGH: Will the MINISTER OF FOOD be pleased to state:

(a) the details of the prices per quintal of various pulses increased during last two years with dates thereof and the reasons for increasing said prices;

<i>Pulses</i>	<i>July, 1991</i>	<i>July, 1989</i>
1	2	3
Gram	593-843	650-956
Arhar	760-1650	535-1080
Urad	700-1200	565-885
Moong	687-1010	677-950
Masoor	820-890	630-780

The increase in prices of pulses is mainly due to the fact that domestic production has not kept pace with the domestic demand. Necessary measures have been taken to increase production of pulses in the country. Their availability is also being augmented by imports, pulses being an Open General Licence. The custom duty on pulses was reduced from 35% to 10% from 1.11.1989 to bring down prices of pulses.

(c) Does not arise.

[*English*]**Drinking Water Scheme in Andhra Pradesh**

4782. SHRIZ. SOBHANADREESWAR RAO VADDE: Will the PRIME MINISTER be pleased to state:

(b) whether the Government propose to reduce the increase in the prices of Pulses; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) and (b). The range of month-end wholesale prices per quintal of various pulses (whole) at a few selected centres of the country during July, 1991 and July, 1989 were as under:—

(a) whether the Government of Andhra Pradesh has submitted proposals to the Union Government for supply of drinking water to the Floride affected villages in Krishna, Nalgonda and Srikakulam districts in Andhra Pradesh for clearance;

(b) if so, details thereof; and

(c) the time by which these proposals are likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIUTTAMBHAIH. PATEL): (a) Yes, Sir.

(b) and (c). The details of the projects and their present status are as under:—